

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 461
ANSWERED ON 03/02/2026**

PMAY-G IN RAJASTHAN

461. Shri Brijendra Singh Ola:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned completed, incomplete and pending under the Pradhan MantriAwasYojana-Gramin (PMAY-G) during the last three years in Rajasthan including JhunjhunuLokSabha Constituency, district-wise;**
- (b) the status of houses sanctioned, constructed and pending in the JhunjhunuLokSabha Constituency for the current year and the last three years under the said scheme;**
- (c) whether the prescribed timelines have been violated under the said scheme; and**
- (d) whether the beneficiaries have lodged complaints regarding payments, quality and delays in construction, if so, the details thereof along with the status of their redressal?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (c): The Ministry of Rural Development is implementing the Pradhan MantriAwaasYojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 4.95 crore houses by March 2029 (including the target of previous phase i.e. 2.95 crore houses) by providing assistance to eligible rural households with basic amenities to attain the goal of “Housing for All”. Under PMAY-G, the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of J&K and Ladakh) is provided to the beneficiaries. The Ministry of Rural Development has allocated a target of 4.14 crore houses to the States/UTs under PMAY-G, against which more than 3.87 crore houses have been sanctioned

by the State and more than 2.95 crore houses have been completed as on 30.01.2026.

The State of Rajasthan has been allocated a total target of 24,97,121 houses under PMAY-G, out of which 24,33,613 houses have been sanctioned by the State and 18,49,728 houses have been completed as on 30.01.2026. The Ministry allocates the PMAY-G targets to the States/UTs as a whole and district-wise targets are fixed by the respective State/UT. For the years 2022-23 and 2023-24, no targets were allocated by the Government of India to the State. The PMAY-G progress for the FY 2024-25 and 2025-26 in the State of Rajasthan is as under:

Year	Target	Sanctions	Completed	Under Progress
2024-25	5,00,723	5,00,312	1,31,554	3,68,758
2025-26	2,21,052	2,18,140	7,675	2,10,465
TOTAL	7,21,775	7,18,452	1,39,229	5,79,223*

*** this includes 1,25,678 beneficiaries to whom third instalment has been disbursed.**

The status of houses sanctioned and completed in the districts in JhunjhunuLokSabha Constituency for last three years under PMAY-G are as under,

District	Sanction	Complete
Jhunjhunu	1122	368
Sikar	59	28
Total	1181	396

***as per data received from the State**

Further, JhunjhunuLokSabha Constituency has been allocated and sanctioned a target of 3 houses by the State for current Financial Year as on 28.01.2026.

(d): As per Framework for Implementation (FFI) of PMAY-G, a grievance redressal mechanism has been set up at different levels of administration viz., Gram Panchayat, Block, District and the State level. An official of the State Government is designated at each level to ensure disposal of grievances to the satisfaction of the complainant. The details of the designated grievance redressal official at each level for addressing the grievance and the procedure to file the grievance is to be prominently displayed in each Panchayat. There is also a procedure of lodging complaints on the Centralized Public Grievance Redressal and Monitoring System

(CPGRAMS) portal (pgportal.gov.in). The complaints received in the Ministry through CPGRAMs or otherwise, are forwarded to the respective State Governments for redressal of the grievance and furnishing the Action Taken Report to the Ministry under intimation to the complainant within one month of receipt of the complaint. At the national level, out of the total 7,25,604 grievances received on the portal, 7,25,470 have been disposed. Since the inception of the scheme, 272 grievances from Rajasthan have been received including complaints regarding payments, quality and delays in construction, out of which 263 have been responded. Resolution of complaints and grievances is a continuous process.
